

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **25.02.2026** (WEDNESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**02.00 PM**

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In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),  
Hon'ble Mr. Naresh Salecha, Member (Technical)

**Note: No Mention will be permitted without prior consent of the other side.**

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 902/2025 (To Recall) <b>With defects</b> in Comp App (AT) (CH) (Ins) No. 269/2022 Delay in refiling IA No. 903/2025 <b>(With defects)</b>	Adv (CA) V. Venkata Sivakumar Vs IDBI Bank Ltd & Anr	Mr. V Venkata Sivakumar Party-in-person	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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